

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No.632/2016
MA No.3856/2016**

New Delhi, this the 3rd day of October, 2017

Hon'ble Ms. Praveen Mahajan, Member (A)

P.K.Chaturvedi
S/o Late Dr. D.D.Chaturvedi
Aged about 60 years
Resident of 161, DDA Flats, Sector-1,
Dwarka, New Delhi – 110 075 retired Chief Engineer
from the Employees Provident Fund Organisation,
New Delhi. ... Applicant
(By Advocate:Shri Padma Kumar S.)

VERSUS

1. Union of India
Through the Secretary
Ministry of Labour and Employment
Shram Shakthi Bhawan
Rafi Marg, New Delhi – 110 001.

2. Central Provident Fund Commissioner
Employees' Provident Fund Organisation
Bhavishya Nidhi Bhawan
14, Bhikaji Cama Place
New Delhi – 110 066. ...Respondents
(By Advocate: Shri R.N.Singh
Shri Rohit Bhagat for Shri Gyanender Singh)

O R D E R (Oral)

Hon'ble Ms. Praveen Mahajan:

Learned counsel for the applicant states that in compliance to the order dated 26.04.2017 of the Tribunal, the respondents have filed a speaking order dated 04.05.2017. He, therefore, seeks permission to withdraw the OA, which is allowed. Accordingly, the OA is dismissed as withdrawn. However, the applicant is at liberty to approach the Tribunal again, if any grievance still remains.

**(Praveen Mahajan)
Member (A)**

